

(b) The detailed report on the excavations is under preparation and will be published as early as possible. Summary-reports for each season of work (1957-58, 1958-59, 1959-60 and 1960-61) have been published in "Indian Archaeology-A Review" for these respective years.

(c) The site for locating a museum at Ratnagiri has already been selected and the estimate for the construction of the museum-building is also ready.

(d) The work is included in the draft IV Plan, and pending final approval of its inclusion in the Plan, no specific amount has been earmarked for it.

Removal of Sculptural Pieces from Konarak Temple

4511. SHRI BAIDHAR BEHERA : Will the Minister of EDUCATION be pleased to state :

(a) how many cases of unauthorised removal of sculptural or other architectural pieces from the Konarak temple have been recorded since the Independence;

(b) how many pieces of sculptures have been removed from Konarak by the Archaeological Survey of India for various purposes and whether all of them have been returned to the nearby site Museum or any other action has been taken in respect of them;

(c) whether the Government of Orissa presented any memorandum to him in the Konarak temple on the 30th October, 1968 and, if so, the action taken on various points mentioned therein; and

(d) whether the recent theft case involving a foreigner at Konarak has been brought to the notice of Government and, if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) Two cases of unauthorised removal of loose sculptures from the dump outside the Konarak compound will have been recorded since Independence.

(b) In all 17 pieces had been removed by the Archaeological Survey of India, out of which 10 are with the National Museum,

while others have been returned to the Konarak Museum.

(c) Yes, Sir. The various proposals contained in the Memorandum are being examined.

(d) Yes, Sir. The matter was reported to the police and the sculpture was also recovered.

हिन्दी परीक्षाओं को उचित मान्यता देना

4512. श्री राम सिंह अग्रवाल : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या साहित्य रत्न, विशारद, शास्त्री तथा आचार्य परीक्षाओं और हिन्दी तथा संस्कृत विद्यापीठों और इन परीक्षाओं को आयोजित करने वाली शिक्षा संस्थाओं से प्राप्त स्नातक की उपाधि को आधुनिक विश्वविद्यालयों से प्राप्त स्नातक उपाधि के समकक्ष मान्यता प्राप्त की गयी है और यदि हाँ, तो उन्हें सरकारी नौकरी प्राप्त करने में कठिनाई होने के क्या कारण हैं; और

(ख) क्या यह सच है कि उक्त हिन्दी परीक्षाओं और स्नातकों की ओर ध्यान नहीं दिया जाता है और क्या इन तथ्यों को ध्यान में रखते हुए सरकारी सेवाओं के बारे में समान नियम बनाने का सरकार का विचार है ?

शिक्षा मन्त्रालय में राज्य-मन्त्री (श्री शेर सिंह) (क) और (ख). स्वच्छिक संस्थाओं द्वारा संचालित हिन्दी और संस्कृत की परीक्षाओं का भारत सरकार द्वारा दी गई मान्यता के संबंध में स्थिति निम्न प्रकार है :

हिन्दी परीक्षाएं :

देश के विभिन्न भागों में अनेक स्वच्छिक हिन्दी संस्थाएं काफी समय से हिन्दी परीक्षाएं चला रही हैं। इन परीक्षाओं में उत्तीर्ण उम्मीदवारों को ऐसी सरकारी नौकरियों के लिये पात्र बनाने के लिये जिनमें अन्य बुनियादी योग्यताओं साथ हिन्दी की योग्यताएं